

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	100728/2013	The State L. T. Marg P. Stn Vs Sanjay Vastaji Thakar	Adv. Pandey
2	SESSIONS CASE	100795/2015	The State - Mulund PS Vs Naresh Natha Chavda	
3	SPL CASE ACB	100067/2017	STATE GOVERNMENT ACB Mumbai Vs Avinash Narayan Bhoite	
(Main Matter REMAND APPLN ACB/0100025/2016)				
4	SPL CASE ACB	100076/2017	The State of ACB, BMU Vs Pravin Jayant Meshtri and another	APP
5	SPL CASE ACB	100096/2017	The State of ACB Vs Kaniyalal Devji Rathod and another 1	
6	SESSIONS CASE	100200/2019	The State of Maharashtra - Mankhurd Police Station Vs Santosh Ramchandra Nivdunge and Ors. 03	
7	SESSIONS CASE	100207/2019	The State of Maharashtra - Antop Hill Police Station Vs Shahajahan @ Sajida Pir Mohd. Pathan and Ors.01	APP
<u>CHARGE</u>				
8	SPL CASE ACB	100074/2017	The State of ACB, BMU Vs Cyril Peter Dsouza and others	APP
9	SPL CASE ACB	100021/2018	The State ACB BMU Vs Santosh Pandurang Sawant and another	

(Main Matter REMAND APPLN ACB/0100209/2017)

COMPLIANCE

CITY CIVIL AND SESSION COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100539/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MAQSOOD AHMED NIAJIBULLA KHAN AND ORS.04	
11	SESSIONS CASE	100024/2019	The State of Worli Police Station Vs Arjun Omprakash Halwai	APP
12	SESSIONS CASE	100173/2019	The State of Maharashtra - Antop Hill Police Station Vs Javedf Hussen Abdul Rahim Shaikh and Ors. 01	APP
13	SESSIONS CASE	100737/2019	The State of Maharashtra - Wadala police station Vs samsher alam abdul khalid shaikh	PP
<u>REPORT</u>				
14	SESSIONS CASE	100084/2019	The State of Park Site Police Station Vs Deepak Baban Pimpale	APP
15	SESSIONS CASE	100583/2019	The State of Maharashtra - Sewree Police Station Vs Musa Abdul Shaikh	APP
16	SESSIONS CASE	100597/2019	The State of Maharashtra - Gavdevi Police Station Vs Rashid Shamsud Doha Khan and Ors. 02	APP
17	MISC APPLN ACB	101653/2019	The State of Maharashtra Anti- Corruption Bureau Vs Ashok Shriram Jaiswal and Anr	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE ACB	100007/2014	The State ACB BMU Vs Sanjay Navneetrai Adhyaru	
2	SPL CASE ACB	100051/2015	The State of Maharashtra Vs Rajesh Rajendra Bijja	
3	MISC APPLN ACB	100362/2020	Nitin Sadanand Kadam Vs The Superintendent of Police, ACB	Yogiraj B. Purwant
<u>EVIDENCE</u>				
4	SPL CASE ACB	100005/2010	State ACB BMU Vs MOHAN SITARAM KAMBLE	L H Patil
5	SPL CASE ACB	100008/2012	The State ACB BMU Vs Vijay Ganpat Petare	
6	SPL CASE ACB	100002/2017	The State ACB BMU Vs Subhash Krushna Chavan	
(Main Matter REMAND APPLN ACB/0100064/2015)				
7	SESSIONS CASE	100804/2019	The State of Maharashtra - Khar Police Station Vs Smita Bhagwatiprasad Modi	APP
<u>CHARGE</u>				
8	SPL CASE ACB	100003/2019	The State of ACB BMU Vs Shaileshkumar Mahadeo Kamblee	
<u>COMPLIANCE</u>				
9	SPL CASE ACB	100070/2011	The State ACB BMU Vs Manish Mangalprasad Singh and Others	
10	SESSIONS CASE	100691/2019	The State of Maharashtra - Bhoiwada Police Station Vs Varun Pandit Tandel and Ors. 01	APP
<u>REPLY/SAY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL CASE ACB	100098/2013	The State ACB mumbai Vs Baliram Chandramma Yadav and anr.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100038/2012	The State ACB BMU Vs Chandrakant Pandurang Tavre and two other	
2	SPL CASE ACB	100087/2014	The State ACB Vs Sandip Shivaji Nagare	
3	SPL CASE ACB	100091/2014	The State of Maharashtra Vs Rajendra Eknath Nerkar and Anr.	APP Lade Adv. Vishal Kolekar
4	SPL CASE ACB	100035/2015	The State ACB BMU Vs Shama Abrar Sayyed and 2 ors.	
5	SPL CASE ACB	100041/2016	The State ACB BMU Vs Gajanan Laxshman patil	
<u>CHARGE</u>				
6	SESSIONS CASE	100108/2019	The State of Maharashtra- Tardeo Police Station Vs Ankit Dinesh Wadhel and Ors. 01	APP
7	SPL CASE ACB	100020/2019	The State- ACB BMU Vs Abhijit Muralidhar Rodge and other	
8	SESSIONS CASE	100749/2019	The State of Maharashtra - Bhandup Police Station Vs Ritesh Rajesh Kahnvikar	PP
9	SESSIONS CASE	100883/2019	The State of Maharashtra - Azad Maidan Police Station Vs Sunil Birbal Baloda	PP
<u>REPORT</u>				
10	SESSIONS CASE	100311/2017	NAVGHAR POLICE STATION Vs TULSHIRAM PANNALAL DONGAWAT	
<u>CROSS-EXAMINATION</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL CASE ACB	100044/2016	The State ACB BMU Vs Sanjay Shivram Kamble and another	APP Lade Adv. Desai for both

(Main Matter REMAND APPLN ACB/0100049/2015)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SPL CASE ACB	100088/2017	The State of ACB, BMU Vs Babasaheb Apparao Samudre	
2	MISC APPLN ACB	101629/2019	The State of Maharashtra Anti Corruption Bureau Vs Bharat Jairam Sawant and Anr	
EVIDENCE PART HEARD				
3	SESSIONS CASE	100943/2013	The State Shivaji Nagar p. stn Vs Imran Samim Khan and anr. one	
4	SPL CASE ACB	100106/2015	The State ACB BMU Vs Abdul Razak Abdul Jabbar Khan and another	APP Lade Adv. Pawar for both
5	SPL CASE ACB	100119/2015	The State ACB BMU Vs Naim @ Nayum Khan	APP Lade Adv. Sharda (SA)
(Main Matter REMAND APPLN ACB/0100031/2015)				
6	SPL CASE ACB	100059/2017	STATE ACB BMU Vs Pramod Madhukar Patil	
7	SPL CASE ACB	100072/2017	The State ACB, BMU Vs Deepak Waman Jambare	
8	SPL CASE ACB	100079/2017	The State of ACB, BMU Vs Namdev Dattatray Dhomse	
9	SPL CASE ACB	100082/2017	The State of ACB, BMU Vs Harshanand Bharatrao Kamble	
10	SPL CASE ACB	100067/2018	The State of ACB Vs Rizwan Hasan Patel and others	
EVIDENCE				
11	SPL CASE ACB	100066/2018	The State of ACB Vs Dattatray Baban Bhondave	

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Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
12	SESSIONS CASE	100195/2019	The State of Maharashtra - Sion Police Station Vs Kalpesh Kashinath Koli and Ors. 01	APP
<u>ORDER</u>				
13	SESSIONS CASE	100174/2019	The State of Maharashtra - Antop Hill Police Station Vs Selvi Tangvel Devendra and Ors. 01	APP

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100083/2017	The State of ACB, BMU Vs Abhay Harkant Vyas	
2	SPL CASE ACB	100084/2017	The State of ACB, BMU Vs Sunil Sahebrao Shingate	
3	SPL CASE ACB	100089/2017	The State of ACB, BMU Vs Chandrakant Uddhav Ghadge and anther 1	
<u>CHARGE</u>				
4	SESSIONS CASE	100543/2019	The State of Maharashtra - Santacruz Police Station Vs Mohd. Salim Harun Ansari	APP
5	SESSIONS CASE	100764/2019	The State of Maharashtra - Govandi Police Station Vs Sanjay Chandrakant Patankar and Ors. 01	APP
6	SESSIONS CASE	100770/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Fareen Taukir Khan	APP
7	SESSIONS CASE	101981/2019	The State of Maharashtra - Parksite Police Station Vs Mumtaz Salim Shaikh	APP
8	SESSIONS CASE	101984/2019	The State of Maharashtra - Parksite Police Station Vs Sagar Sanjay Ahire	APP
9	SESSIONS CASE	102024/2019	The State of Maharashtra - Colaba Police Station Vs Parasmal Tarachand Jain and other 01	APP
<u>ORDER</u>				
10	SPL CASE ACB	100074/2015	The State ACB BMU Vs Balnath Thakaji Kardile	
<u>COMPLIANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL CASE ACB	100019/2018	The State ACB BMU Vs Dinkar Rajaram Darade	
(Main Matter REMAND APPLN ACB/0100062/2016)				
<u>APPEARANCE</u>				
12	SESSIONS CASE	100529/2020	The State of Maharashtra thorugh Trombay Police Staion, Mumbai. Vs Mahadeo @ Raju Jotiram Shendge	PP
<u>REPORT</u>				
13	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
14	SESSIONS CASE	100551/2020	The State - CSMT Railway Police Station, Mumbai Vs Mohd. Safadarali Qureshi	PP
<u>CROSS-EXAMINATION</u>				
15	SPL CASE ACB	100071/2017	The State of ACB, BMU Vs Walmik V. Chaudhari	
